

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 130/397-398/NCLT/AHM/2016 (New)
C.P. No. 59/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

Name of the Company: Sangita A. Soni
V/s
Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHARMESH SHAH a/w. Swati Singhel and Chanakya Bhargava For GMS-LEGAL.	ADV. for Petitioners	For Petitioners	<i>[Signature]</i>
2.	NAVIN PAHWA	ADVOCATE	FOR RESPONDENT	<i>[Signature]</i>

ORDER

Learned Advocate Mr. Dharmesh Shah i/b GMS Legal present for Petitioner.
Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 6.

Respondent produced original documents along with affidavit in sealed coved.

Sealed cover is opened in open Court.

Petitioner is entitled to apply for certified copies of the same.

At request of petitioner counsel for hearing 23.08.2017

[Signature] 26/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of July, 2017.